

राजस्थान सरकार

निदेशालय, चिकित्सा एवं स्वास्थ्य विभाग, राजस्थान, जयपुर।

क्रमांक: आई.डी.एस.पी./2020/299

दिनांक: 18/03/20

समस्त जिला कलक्टर,
राजस्थान।

विषय:—COVID-19 प्रभावित चिन्हित देशों से आ रहे यात्रियों को Isolation / Quarantine किये जाने संबंधी दिशा-निर्देश।

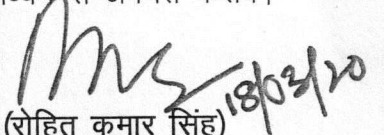
संदर्भ:—भारत सरकार से प्राप्त नवीनतम ट्रैवल एडवाइजरी दिनांक 17.03.2020 के क्रम में।

उपरोक्त विषयान्तर्गत लेख है कि भारत सरकार द्वारा दिनांक 11.03.2020 को जारी ट्रैवल एडवाइजरी की निरंतरता में चीन, साउथ कोरिया, ईरान, फ्रांस, जर्मनी, इटली एवं स्पेन के साथ-साथ यू.ए.ई., ओमान, कतर व कुवैत से आने वाले अथवा इन देशों से गुजरने वाले समस्त यात्रियों को अनिवार्य रूप से 14 दिवस के लिए Quarantine किया जाना आवश्यक है। अतः संलग्न दिशा-निर्देशानुसार यात्रियों की कटेगरी अनुसार निम्नलिखित कार्यवाही किया जाना सुनिश्चित करें :-

1. वे सभी यात्री जो कटेगरी ए के है अर्थात् जिनमें कोरोना रोग के संभावित लक्षण है, उन्हें चिकित्सालय के आइसोलेशन वार्ड में भर्ती रखते हुये आवश्यक उपचार, जांच व अन्य गतिविधियां करावें।
2. वे सभी यात्री जो कटेगरी बी अथवा सी के है उन्हें चिन्हित किये गये Quarantine केन्द्रों पर ले जाकर मेडिकल टीम द्वारा परीक्षण उपरांत कटेगरी अनुसार चिन्हित किया जावें तथा जो कटेगरी बी के है, उन्हें Quarantine Center में ही 14 दिन तक अनिवार्य रूप से रखा जावें तथा जो कटेगरी सी के है उन्हें अनिवार्य रूप से 14 दिन तक Home Isolation किया जाना सुनिश्चित करें।
3. जिन यात्रियों को घर Home Isolation हेतु भेजा जा रहा है उनका समस्त सम्पर्क विवरण IDSP अनुभाग को आवश्यक रूप से उपलब्ध कराया जाना सुनिश्चित करें जिससे अगले 14 दिन तक उन्हें चिकित्सकीय दल की निगरानी में रखा जा सकें।

उक्त के संबंध में की गई कार्यवाही से प्रतिदिन निदेशालय को ई-मेल के माध्यम से अवगत करावें।

संलग्न: एडवाइजरी दिनांक 17.03.2020


(रोहित कुमार सिंह)

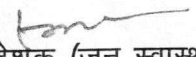
अति. मुख्य सचिव
चिकि. एवं स्वा. विभाग,
राजस्थान, जयपुर।

दिनांक: 18/03/20

क्रमांक: आई.डी.एस.पी./2020/299

प्रतिलिपि सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित—

1. प्रमुख सचिव, माननीय मुख्यमंत्री महोदय, राजस्थान सरकार, जयपुर।
2. विशिष्ट सहायक, माननीय मंत्री महोदय, चिकित्सा एवं स्वास्थ्य विभाग, राजस्थान सरकार, जयपुर।
3. निजी सचिव, मुख्य सचिव, राजस्थान सरकार, जयपुर।
4. प्रमुख शासन सचिव, चिकित्सा शिक्षा विभाग, राजस्थान।
5. निदेशक (जन स्वास्थ्य), चिकित्सा एवं स्वास्थ्य विभाग, राजस्थान सरकार, जयपुर।
6. अतिरिक्त निदेशक (जन स्वास्थ्य), मुख्यालय।
7. समस्त संयुक्त निदेशक, जोन, राजस्थान।
8. समस्त, मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी, राजस्थान।
9. सर्वर रूम नं. 302 ई-मेल तथा वेबसाइट पर अपलोड करने बाबत।
10. कार्यालय पत्रावली।


निदेशक (जन स्वास्थ्य)
चिकित्सा एवं स्वास्थ्य सेवाये
राजस्थान, जयपुर।

IP for Categorization of Passengers for COVID 19 coming from China, Democratic Republic of Korea, France Germany, Spain, Italy, Iran for Airport Screening

Categorisation for passengers coming from at Health Counters

Categorise the passengers into A, B, C

Category A (High Risk) – A passenger with fever, cough, shortness of breath, with a history of travel to or residence in a country/area or territory reporting local transmission of COVID-19 disease during the 14 days prior to symptom onset.

OR

A patient with any acute respiratory illness AND having been in contact with a COVID19 case in the last 14 days prior to onset of symptoms;

Action: - Segregated from other passengers and sent for Isolation

Category B (Moderate Risk) - A asymptomatic passenger coming from China, Democratic Republic of Korea, France Germany, Spain, Italy, Iran and are **elderly (above 60 years), Hypertensive, Diabetic, Asthmatic**

Action: - To be shifted by State Government to a dedicated quarantine facility and monitored daily by State Government for next 14 days. In case, they develop symptoms, they should be isolated.

Category C (Low Risk) – A asymptomatic passenger coming from any COVID 19 affected country including passengers coming from China, Democratic Republic of Korea, France Germany, Spain, Italy, Iran.

Action: - Kept under Home Quarantine and will be monitored by IDSP network for 14 days, if they develop Fever/ Cough/ Difficulty in breathing within 14 days after return from any COVID 19 affected countries should immediately call at National helpline (011-23978046) for further management.

Colleagues,

As you are aware, Secretary Civil Aviation had a VC this evening with all Airport Directors and APHOs regarding the procedure to be followed at airports for isolating /quarantining PAX arriving from the seven designated countries (viz, China, South Korea, Iran, France, Germany, Italy and Spain) either through direct flights or via hubs like Dubai, Abu Dhabi etc.

As already intimated at the VC and with the approval of Health Secretary the following procedure is now to be followed at the airports regarding isolating/ quarantining PAX:

- i. All symptomatic PAX will be isolated and escorted to isolation facilities at the respective city;
- i. All asymptomatic PAX will be sent to the quarantine facilities and no segregation between category B and C will be done at the airport.

Ideally, all the PAX returning from the seven designated countries should be kept at the quarantine facilities for at least 24 hours and during this period the State health teams should assess their risk profile intensively and then take the decision as to who will fall in category B and who will be in category C. Thereafter, those falling under category C can be sent home for strictly following the home quarantine procedure.

During the period of their stay at the quarantine facility everyone should be made aware of the importance of quarantine under the present circumstances and the guidelines relating to home quarantine.

Also, before allowing the category C individuals to go home, they should be linked with the IDSP so that during the period of their home quarantine, they are in touch state surveillance team.

The above modified procedure will ensure that there is no chaos at the airport and no arguments between airport/ health staff and the returning PAX regarding their categorisation. Also, the state Health teams will be able to undertake risk profiling without facing any pressures. Further, during their stay at the quarantine facility, the returning PAX would understand the importance of quarantine for their and other's well being.

It is also emphasised that present system of State Governments taking the responsibility of escorting and transporting the PAX to the isolation/ quarantine facilities will continue.

The above procedure should be followed strictly by all concerned immediately.

Thanks and warm regards,

Alok Saxena

Issued on 16-03-2020

Government of India Ministry of Health & FW
Additional Travel Advisory for Novel Coronavirus Disease (COVID-19)

In continuation of the travel advisory issued on 11th March 2020, the following additional advisory is issued:

- (i) Expanding compulsory quarantine for a minimum period of 14 days for passengers coming from/transiting through UAE, Qatar, Oman, and Kuwait. This will come into effect from 1200 GMT on 18th March 2020 at the port of first departure.
- (ii) Travel of passengers from member countries of the European Union, the European Free Trade Association, Turkey and United Kingdom to India is prohibited with effect from 18th March 2020. No airline shall board a passenger from these nations to India with effect from 1200 GMT on 18th March 2020. The airline shall enforce this at the port of initial departure.
- (iii) Both these instructions are temporary measures and shall be in force till 31st March 2020 and will be reviewed subsequently.